

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 226 of 2013

Dated : 20th September, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

M/s Jindal Steel and Power Ltd. Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory
Commission Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Ranjitha Ramachandran

Counsel for the Respondent(s) : Ms. Swapna Seshadri with
Mr. Vivek (Rep.) for CSERC

ORDER

Admit. Ms. Swapna Seshadri, the learned counsel takes notice on behalf of the Commission. Notice be issued to the other Respondents returnable on 28.10.2013. Dasti service is permitted. Registry is also directed to issue notice to the other Respondents.

Post the matter on **28.10.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ss/ts